NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 159/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017

NAME OF THE PARTIES: M/s. Zigma Laminates and Systems (P) Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

DESIGNATION

Ashish Verma Adv. for petitioner 1/b. Adv. Aditya
Khanna

Common Order CSP 158/230-232/NCLT/MB/MAH/2017 CSP 159/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 13.4.2017.

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)